

**BEFORE THE NATIONAL GREEN TRIBUNAL****PRINCIPAL BENCH, NEW DELHI****Original Application No. 537/2023**

**News report published in The Times of India dated 22.08.2023 titled “Why Flooding Has Forced DDA’S Master Plan Rethink”**

**N.D.O.H. – 16.07.2026****INDEX**

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**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 537/2023**

**News report published in The Times of India dated 22.08.2023 titled “Why Flooding Has Forced DDA’S Master Plan Rethink”**

**PROGRESS REPORT IN COMPLIANCE OF ORDER DATED 25.03.2026**

1. That this Hon’ble Tribunal was pleased to take *Suo moto* cognizance of the News report published in The Times of India dated 22.08.2023 titled “Why Flooding Has Forced DDA’s Master Plan Rethink,” with respect to flooding in Delhi on account of unauthorized constructions in the river flood plain in the 22 km stretch of Yamuna, falling in Delhi, from Wazirabad to Palla.
2. That in compliance of Order dated 17.10.2023 passed by this Hon’ble Tribunal, a High-Level Committee (HLC) was constituted under chairmanship of Chief Secretary GNCTD vide office order dated 02.11.2023. And status reports have been filed on 29.01.2024, 19.03.2024, 06.06.2024, 17.09.2024, 15.01.2025, 29.04.2025, 12.08.2025, 09.09.2025, 05.12.2025, 27.02.2026 and 23.03.2026. The same are available on records of this Hon’ble Tribunal.
3. The latest Hon’ble NGT order dated 25.03.2026 in the matter states:
 

*.....A perusal of the report also reveals that I&FCD is going to construct a flood wall in the stretch from Majnu Ka Tila to Nigam Bodh Ghat purportedly to prevent ingress of flood water and details with longitude and latitude of the embankment have been mentioned on page 344 and simulated water levels for 100 year flood, with respect to the right and left embankment levels, have been shown in figures 5.6, 5.4 and 5.5 of the report as disclosed in paragraph 5.7 (h) on page 342.*

*.....Demarcation of the flood plain is required to be done in terms of the Clause 3 (l) of River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 and artificially created embankment cannot be treated as the outer limit for determining the flood plain.*

*.....Hence, we require the concerned respondent to ensure that flood plain of river Yamuna is demarcated in the above 22 km stretch by duly following the provisions of 2016 Order.*

*.....Learned Counsel for DDA has fairly submitted that responsibility of demarcation of flood plain in the above 22 km stretch lies with DDA and this exercise will be completed by 31.07.2026, as disclosed in the status report of respondent no.1 dated 23.03.2026.*

*.....Hence, we require the respondent no.1-GNCTD and respondent no.7-DDA to file a further progress report in respect of demarcation of flood plain atleast one week before the next date of hearing.*

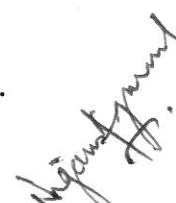
4. That, in compliance to order dated 25.03.2026 a review meeting was convened under Chairmanship of Secretary (Env.), GNCTD on 02.07.2026. Minutes of Meeting are **annexed at Annexure I.**
5. That, IFCD informed that I.A. No. 277/2026 was filed by GNCTD for seeking clarification of the Hon'ble NGT's order dated 25.03.2026, where it was also submitted that IA has been moved for the limited purpose of permitting the GNCTD to strengthen the existing wall between the Magazine drain (Majnu Ka Tila) and the Old Railway Bridge (Nili Chhatri Mandir Area) and it is required to be strengthened to protect the area from

flooding and strengthening of the wall will not affect the demarcation of the floodplain zone in terms of the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 dated 07.10.2016. Additionally the I.A. clarifies that the proposed construction/work is only a site-specific intervention, limited to a vulnerable stretch as a flood mitigation measure, and is not intended to interfere with the broader exercise of flood demarcation. Hence, prayer made in the I.A. is granted by Hon'ble NGT and I.A No. 277/2026 was accordingly disposed of. Copy of order is attached as **Annexure – II.**

6. That, DDA informed that 206 bollards out of 277 bollards (approx. 75%) required for demarcation of the 1-in-100-year floodplain have been fixed and the remaining work will be completed by 31.07.2026. Copy of Email is annexed at **Annexure- III.**
7. That, DDA informed that encroachments are being removed from the Yamuna floodplain on a continuous basis. As per its previous submission, 1426.6 acres had been reclaimed between May 2022 and February 2026. DDA has now informed that an additional 15.03 acres have been reclaimed up to June 2026 beyond the last submission. Accordingly, a total of 1,441.63 acres has been reclaimed through the removal of encroachments. And possession of the same has been taken over by DDA. Details are annexed as **Annexure –IV.**
8. That the present progress report may please be taken on record.

Date: 10.07-2026

Place: New Delhi



(Nigam Agarwal)  
Director (Environment)  
Department of Environment,  
Govt. of NCT of Delhi

**NIGAM AGARWAL**  
Director (Environment)  
Department of Environment  
Govt. of NCT of Delhi

**Department of Environment,  
Government of NCT of Delhi, 6<sup>th</sup> Level, C-Wing, Delhi Secretariat  
New Delhi-110002, Ph. 011-23392306**

F.No. F.DPCC/(10)/(86)/Leg-2023/ pt.file-V 2404-14 Dated: 07/7/2026

**Minutes of Meeting**

Meetings was convened under the Chairmanship of Secretary (Environment), GNCTD on 02.07.2026 at Delhi Secretariat, to review compliance of latest Hon'ble NGT order dated 25.03.2026 in O.A. No. 537/2023 on demarcation of Yamuna flood plains in Delhi and removal of encroachments from the flood plains with proper marking on the maps digitally.

Officers from Revenue Department, DDA, GSDL and IFCD attended the meeting. Record of attendance is at Annexure-I.

At the outset, the chair welcomed all the participants and thereafter, Director (Environment) gave a brief presentation regarding crucial issues requiring attention for complying with the directions and timelines issued vide Hon'ble NGT order.

It was also apprised that next date of hearing is **16.07.2026** and a fresh report needs to be filed keeping in view the observations of Hon'ble NGT vide order dated 25.03.2026. All participants were apprised regarding the Hon'ble NGT directions encompassing the following:

*.....A perusal of the report also reveals that I&FCD is going to construct a flood wall in the stretch from Majnu Ka Tila to Nigam Bodh Ghat purportedly to prevent ingress of flood water and details with longitude and latitude of the embankment have been mentioned on page 344 and simulated water levels for 100 year flood, with respect to the right and left embankment levels, have been shown in figures 5.6, 5.4 and 5.5 of the report as disclosed in paragraph 5.7 (h) on page 342.*

*.....Demarcation of the flood plain is required to be done in terms of the Clause 3 (I) of River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 and artificially created embankment cannot be treated as the outer limit for determining the flood plain.*

*.....Hence, we require the concerned respondent to ensure that flood plain of river Yamuna is demarcated in the above 22 km stretch by duly following the provisions of 2016 Order.*

*.....Learned Counsel for DDA has fairly submitted that responsibility of demarcation of flood plain in the above 22 km stretch lies with DDA and this exercise will be completed by 31.07.2026, as disclosed in the status report of respondent no.1 dated 23.03.2026.*

*.....Hence, we require the respondent no.1-GNCTD and respondent no.7-DDA to file a further progress report in respect of demarcation of flood plain atleast one week before the next date of hearing.*

After detailed deliberations following was decided:

1. I&FC Department informed that I.A. No. 277/2026 was filed by GNCTD for seeking clarification of the Hon'ble NGT's order dated 25.03.2026, where it was also submitted that IA has been moved for the limited purpose of permitting the GNCTD to strengthen the existing wall between the Magazine drain (Majnu Ka Tila) and the Old Railway Bridge (Nili Chhatri Mandir Area) and it is required to be strengthened to protect the area from flooding and strengthening of the wall will not affect the demarcation of the floodplain zone in terms of the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 dated 07.10.2016. Additionally the I.A. clarifies that the proposed construction/work is only a site-specific intervention, limited to a vulnerable stretch as a flood mitigation measure, and is not intended to interfere with the broader exercise of flood demarcation. Hence, prayer made in the I.A. is granted by Hon'ble NGT and I.A. No. 277/2026 was accordingly disposed of.

**(Action: IFCD)**

2. DDA informed that 206 bollards out of 277 bollards (approx 75%) required for demarcation of the 1-in-100-year floodplain have been fixed and the remaining work will be completed by 31.07.2026.

**(Action: DDA)**

3. Additionally DDA shall take proactive measures to remove illegal encroachments from the floodplain and report the action taken to the Environment Department. It was further informed that demarcation of the floodplain and removal of encroachments, in accordance with the directions of the Hon'ble NGT and applicable law, shall continue simultaneously.

**(Action: DDA)**

Meeting ended with a vote of thanks to the chair.

  
**Nigam Agarwal**  
**Director (Environment)**

**To**

1. Commissioner (Land Management), DDA Divisional Commissioner, GNCTD
2. Managing Director, GSDL
3. Executive Engineer (EECDXIV), IFCD, GNCTD
4. Nodal Officer, NGT Matter, Divisional Headquarter, Revenue Department, GNCTD

**Copy for information to:**

1. Vice Chairman, Delhi Development Authority
2. Additional Chief Secretary, Irrigation Flood and Control Department, GNCTD
3. Divisional Commissioner, Revenue Department, GNCTD
4. Commissioner of Police, Delhi Police
5. Staff Officer to Chief Secretary, GNCTD,
6. PS to Secretary (Environment & Forests), GNCTD
7. PS to Special Secretary (Environment), GNCTD

  
**(Nigam Agarwal)**  
**Director (Environment)**

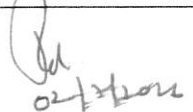
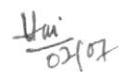


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Department of Environment, Government of NCT of Delhi  
6<sup>th</sup> Level, C-Wing, Delhi Secretariat, I.P. Estate, New Delhi- 110002  
Phone: 23392306, Fax: 23392029

Attendance Sheet

Sub: A meeting has been convened under the chairmanship of Secretary (Env) GNCTD on 02.07.2026 at 03:00 PM to discuss the News report Published in the Times of India dated 22.08.2023 titled, "Why Flooding has forced DDA's Master Plan Rethink"- reg.

| <u>S. No</u> | <u>Name/Designation</u>                      | <u>Organization/Department</u> | <u>Contact No.</u>            | <u>E-mail</u>    | <u>Signature</u>                                                                      |
|--------------|----------------------------------------------|--------------------------------|-------------------------------|------------------|---------------------------------------------------------------------------------------|
| 1.           | Saloni Rao                                   | DM. North                      |                               |                  |    |
| 2.           | KARANJIT                                     | D.M. - EAST                    | <del>9355</del><br>9319205028 | -                |    |
| 3.           | Sandeep Kushwaha<br>EE/HCD-10/DDA            | DDA                            | 9868915046                    | eehcdx@gmail.com |  |
| 4.           | Sakshi Wadia<br>Dir (Pg) Zone - E & O<br>DDA | DDA                            | 9811167671                    | -                |  |
| 5            | Rita Kaushik<br>SDM (H)                      | Revenue dept                   | 9650600551                    | -                |  |
| 6.           | Manish Agarwal EEC DIV                       | J&FC                           | 9958890114                    | ycddxn@gmail.com |  |

|     | <u>Name/Designation</u>              | <u>Organization/Department</u><br>532 | <u>Contact No.</u> | <u>E-mail</u>             | <u>Signature</u>                                                                    |
|-----|--------------------------------------|---------------------------------------|--------------------|---------------------------|-------------------------------------------------------------------------------------|
| 7   | Ved Prakash Meena<br>SONYL (ad. reg) | Dist South East<br>Revenue Dept       | 9968153778         | Ved Prakash Meena @ sonyl |  |
| 8   | Vivek Chandra<br>EECDT               | I & F. C                              | 99588901-02        | cfeedil@gmail.com, del    |  |
| 9   | P. S. Acharya, CTO                   | GSDL                                  | 9818879462         | PSA@nic.in                |  |
| 10. | Pallavi Tomar                        | GSDL                                  | 8700422947         | gddl.pallavi@gmail.com    |  |
| 11  | Puneet Kumar Patel<br>ADM (Central)  | Revenue                               | 9497703331         |                           |  |
| 12. | Nigam Agamul<br>Dir (Env)            | Environment Dept.                     | 9717628811         |                           |  |
| 13. | Ranjna Sharma<br>SSO (Env)           | Env. Dept.                            | 9988318119         |                           |                                                                                     |
|     |                                      |                                       |                    |                           |                                                                                     |
|     |                                      |                                       |                    |                           |                                                                                     |
|     |                                      |                                       |                    |                           |                                                                                     |
|     |                                      |                                       |                    |                           |                                                                                     |



Item No.04

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

IA No. 277/2026 &amp; IA No. 283/2026

In

Original Application No. 537/2023

News Item Titled "Why Flooding Has Forced DDA's Master Plan Rethink"  
Appearing in Times of India Dated 22.08.2023

Versus

Govt of NCT of Delhi &amp; Ors.

Respondent(s)

Date of hearing: 14.05.2026

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Respondents: Ms. Jyoti Mendiratta & Ms. Ananya Basudha, Advs. for R-1  
Ms. Prabhsahay Kaur, Ms. Deeksha L. Kakar, Ms. Sana Parveen & Mr.  
Rashneet Singh, Advs. for DDA

**ORDER**

1. I.A. No. 277/2026 has been filed by Government of National Capital Territory of Delhi (GNCTD) seeking clarification of the order dated 25.03.2026.

2. Learned Counsel appearing for the applicant in the I.A. has submitted that I.A. has been moved for the limited purpose of permitting the GNCTD to strengthen the existing wall between the Magazine drain (Majnu Ka Tila) and the Old Railway Bridge (Nili Chhatri Mandir Area). She has submitted that it is a flood protection wall and is required to be strengthened to protect the area from flooding. She has further submitted that strengthening of the wall will not affect the demarcation of the floodplain zone in terms of the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 dated 07.10.2016.

3. By this I.A., clarification in respect of paragraphs no. 4 and 5 of the order dated 25.03.2026 has been sought. Tribunal in paragraphs no. 4 and 5 of that order had taken note of the fact that I&FCD was going to construct

a flood wall in the stretch in question and had observed that demarcation of the flood plain is to be done in terms of the Clause 3 (l) of River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 and artificially created embankment cannot be treated as the outer limit for determining the flood plain. The observation of the Tribunal in the order dated 25.03.2026 in this regard was as follows:

*"4. A perusal of the report also reveals that I&FCD is going to construct a flood wall in the stretch from Majnu Ka Tila to Nigam Bodh Ghat purportedly to prevent ingress of flood water and details with longitude and latitude of the embankment have been mentioned on page 344 and simulated water levels for 100 year flood, with respect to the right and left embankment levels, have been shown in figures 5.6, 5.4 and 5.5 of the report as disclosed in paragraph 5.7 (h) on page 342.*

*5. Demarcation of the flood plain is required to be done in terms of the Clause 3 (l) of River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 and artificially created embankment cannot be treated as the outer limit for determining the flood plain. "*

4. In this I.A., it has been specifically pleaded that flood control wall in question was already in existence but is in a dilapidated condition.

5. Counsel for the GNCTD has referred to the photographs filed as annexure R-1/2 along with the I.A. to show the condition of the existing wall and has submitted that the wall is required to be repaired and strengthened. She has pointed out that existing wall is 4.7 km long which will be strengthened and its height will be marginally increased in that process. She has also pointed out that Yamuna Standing Committee had approved the proposal for strengthening of the wall in its minutes of 95<sup>th</sup> meeting along with certain conditions and these minutes have been placed on record along with the I.A. as annexure R-1/4.

6. In the I.A., it has been specifically pleaded that proposed wall is not intended to redefine or substitute the floodplain demarcation, but is only a protective wall.

7. The I.A. further states that proposed work is not for creation of a new intervention, but for strengthening and raising of an existing flood protection system. It has been stated in the application that identified stretch is hydraulically vulnerable and requires targeted structural intervention to prevent catastrophic flooding and to protect life and property. Paragraph no. 12 of the I.A. clarifies that the proposed construction/work is only a site-specific intervention, limited to a vulnerable stretch as a flood mitigation measure, and is not intended to interfere with the broader exercise of flood demarcation.

8. Learned Counsel appearing for the Delhi Development Authority (DDA) has submitted that work relating to strengthening of the wall should be confined to the vulnerable section only. This submission has not been disputed by Learned Counsel appearing for GNCTD. Apart from this, none of the Counsel for the parties has opposed the prayer made in the I.A. Hence, prayer made in the I.A. is granted and I.A No. 277/2026 is accordingly disposed of.

9. I.A. No. 283/2023 was filed by the applicant for urgent listing of the I.A. No. 277/2026. Since the I.A. No. 277/2026 has been taken up and decided today, therefore, I.A. No. 283/2026 is also accordingly disposed of.

10. List on 16.07.2026.

Prakash Shrivastava, CP

Dr. Afroz Ahmad, EM

May 14, 2026  
IA No. 277/2026 & IA No. 283/2026  
In Original Application No. 537/2023  
JG.

## ANNEXURE- III

Fwd: Seeking ATR regarding Hon'ble NGT Order dated 25.03.2026 in O.A. No. 537/2023 – "Why Flooding has Forced DDA's Master Plan Rethink -reg ranjana.sh < ranjana.sh@delhi.gov.in >

SE HCC-3 < sehcc3dda@gmail.com >

Thu, 02 Jul 2026 3:07:00 PM +0530

To "ranjana.sh"<ranjana.sh@delhi.gov.in>

ATR for demarcation is as follows:  
206 out of 277 bollards i.e. approx 75%, have been fixed at the site. The remaining bollards will be fixed by 31.07.2026.

With regards,

O/o Superintending Engineer,  
Hort. Civil Circle-3  
Delhi Development Authority  
17th Floor, Vikas Minar,  
I. P. Estate, New Delhi-110002.

537

**Zone-'O' Demolition Report**

ranjana.sh &lt; ranjana.sh@delhi.gov.in &gt;

**LM Coordination** < adlmcdada@gmail.com >

Tue, 07 Jul 2026 11:08:20 AM +0530

To "ranjana.sh"&lt;ranjana.sh@delhi.gov.in&gt;

Cc "ajay.kadian@nic.in"<ajay.kadian@nic.in>,"DLM-II"  
<pstodlm2@gmail.com>,"mannan.akhtar@nic.in"<mannan.akhtar@nic.in>,"R.N  
Sharma"<commmlm@dda.org.in>

Respected Madam,

With reference to the subject cited above, please find the attachment.

Respected Sir,

Please find the attachment.

Warm Regards  
O/o Dy. Director  
Land Management Coordination, DDA  
011-24661457  
011-24661454**1 Attachment(s)**Zone-O Demolition Report.xlsx  
11.8 KB

**Statement of Demolition Programmes w.e.f. 01.04.2025 in Zone-'O'/Yamuna Flood Plain Area**

| Sl. No.        | Month | Zone/Branch | No. of Demolition Programmes | Date of Demolition Programme | Location                                           | Area Reclaimed Approx. (Acres) | Remarks                                                                            |
|----------------|-------|-------------|------------------------------|------------------------------|----------------------------------------------------|--------------------------------|------------------------------------------------------------------------------------|
| <b>2025-26</b> |       |             |                              |                              |                                                    |                                |                                                                                    |
| 1              | APR   | S&S-II      | 1                            | 22.04.2025                   | Block 5, Geeta Colony, Delhi-31                    | 0.30                           | Total 0.34 acres was encroached at site.                                           |
| <b>Total</b>   |       |             | <b>1</b>                     |                              |                                                    | <b>0.30</b>                    |                                                                                    |
| 2              | SEP   | SEZ         | 1                            | -                            | Village Aali<br>Khasra No. 156min, 150min & 148min | 1.00                           | -                                                                                  |
| <b>Total</b>   |       |             | <b>1</b>                     |                              |                                                    | <b>1.00</b>                    |                                                                                    |
| 3              | OCT   | CZ          | 1                            | 17.10.2025                   | Estate Aliganj                                     | 0.04                           | -                                                                                  |
|                |       | SEZ         | 1                            | -                            | Village Jasola                                     | 0.07                           | -                                                                                  |
| <b>Total</b>   |       |             | <b>2</b>                     |                              |                                                    | <b>0.11</b>                    |                                                                                    |
| 4              | JAN   | SEZ         | 2                            | 05.01.2026                   | Village Aali                                       | 0.52                           | -                                                                                  |
|                |       |             |                              | 12.01.2026                   | Village Sarai Kale Khan                            | 0.00                           | Removed a wall from Public Street as per court directions.                         |
| <b>Total</b>   |       |             | <b>2</b>                     |                              |                                                    | <b>0.52</b>                    |                                                                                    |
| 5              | FEB   | S&S-II      | 2                            | 03.02.2026                   | Nanak Sariya Gurudwara, Sonia Vihar                | 38.00                          | -                                                                                  |
|                |       |             |                              | 04.02.2026                   | MOR Site No. 22<br>Lajpat Nagar-I & II             | 0.04                           | -                                                                                  |
| <b>Total</b>   |       |             | <b>2</b>                     |                              |                                                    | <b>38.04</b>                   |                                                                                    |
| 6              | MARCH | Hort.       | 1                            | 09.03.2026 &<br>10.03.2026   | Ghonda Gujran Khadar (Old Usmanpur)                |                                | 89 min.<br>(Unauthorized parking of vehicles & few juggies & temporary Structures) |
| <b>Total</b>   |       |             | <b>1</b>                     |                              |                                                    |                                |                                                                                    |



|       |      |       |    |                            |                                     |         |                                                                                                                                                                                                                                                                                                                                                                                                                      |
|-------|------|-------|----|----------------------------|-------------------------------------|---------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 7     | APR  |       | 3  | 16.04.2026                 | Village Madanpur Khadar             | 2       | A demolition programme to remove unauthorized construction in Zone O from DDA land in Village Madanpur Khadar was carried out with Engg. Department EMD-VII on 16.04.2026. During the drive, unauthorized constructions in the form of boundary walls, unauthorized plotting, godowns, and shops etc. were removed and approximately 2 acres of DDA land falling in O-Zone in village Madanpur Khadar was reclaimed. |
|       |      |       |    | 16.04.2026                 | Village Jhangola                    | 1.03    | The joint demolition programme along with Engg Wing has been carried out in O-Zone area at Village Jhangola on 16.04.2026 and nearly 5000 sq yds DDA/Govt Land has been reclaimed.                                                                                                                                                                                                                                   |
|       |      |       |    | 17.04.2026                 | Revenue Estate-Inderprastha,Delhi   | 4       | L&DO Land situated near old ITO Barrage opposite ITO Chhath Ghat/ Delhi Secretariat (Yamuna Bank side), Delhi. Encroachment in the form of Tin sheds used as Godowns ,huts and other temporary structures were removed                                                                                                                                                                                               |
| Total |      |       | 3  |                            |                                     | 7.03//  |                                                                                                                                                                                                                                                                                                                                                                                                                      |
| 8     | MAY  | Hort. | 1  | 19.05.2026                 | Ghonda Gujran Khadar (Old Usmanpur) |         | 9min, 10min, 11min & 12min<br>(Unauthorized parking of Vehicles)                                                                                                                                                                                                                                                                                                                                                     |
| Total |      |       | 1  |                            |                                     |         |                                                                                                                                                                                                                                                                                                                                                                                                                      |
| 9     | JUNE | Hort. | 1  | 08.06.2026                 | Ghonda Gujran Khadar (Old Usmanpur) |         | 69 min<br>(Unauthorized parking of Rickshaw, Paultry Farm etc.)                                                                                                                                                                                                                                                                                                                                                      |
| 10    |      | Hort. | 1  | 25.06.2026 &<br>27.06.2026 | Ghat Area (2-32 Ghat), Yamuna Bazar | 8<br>// | Demolition and dismantling of unauthorized structures (excluding the temple, Ghat & heritage structure) situated at DDA land                                                                                                                                                                                                                                                                                         |
| Total |      |       | 2  |                            |                                     | 8.00    |                                                                                                                                                                                                                                                                                                                                                                                                                      |
| Total |      |       | 15 |                            |                                     | 55.00   |                                                                                                                                                                                                                                                                                                                                                                                                                      |

Land reclaimed April 2026 = 7.03 Acres

June 2026 = 8 Acres

Total beyond the last submission in Feb 2026 = 15.03 Acres